(b) the number of film exhibitors of Tamil Nadu who are paying wealth-tax on wealth ranging from Rs. 5 lakhs to Rs. 10 lakhs and the amount of wealth-tax paid by each of them during the last three years ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : fa) and (b) The requisite information is not readily available and is being collected. The same will be laid on the Table of the House as early as possible.

I. T. O.'s TRAINING INSTITUTE AT NAGPUR

1284. SHRI T. G. DESHMUKH : SHRI N. P. CHAUDHARI :

Will the PRIME MINISTER be pleased to state :

(a) whether it is fact that the Tiaining Institute for Income Tax Officers at Nagpur is proposed to be shifted to Hyderabad or to any other place outside Nagpur; and

(b) is so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) Yes, Sir. It has been decided to shift the Indian Revenue Service (Direct Taxes) Staff College, Nagpur to Hyderabad.

' (b) The reasons for the decision are :—

(i) Hyderabad a ismore suitable location from the point of view of climate.

(ii) As the Administrative staff College if located at Hyderabad, the Incometax probationers will have the advantage of attending lactures given by distinguished visitors at the staff College.

(iii) The facilit ies for practical training at Hyderabad are better than those at Nagpur.

(iv) Non-availability of suitable land at Nagpur at the relevant time.

INCOME-TAX PAID BY INDIAN FILM DIRECTORS

1285. SHRIMATI SARLA BHA-DAURIA : Will the PRIME MINISTER be please d to state :

(a) the names of the Directors of (i) Sippy Film (P) Ltd., Bombay (ii) The Prasad Productions (P) Ltd., Madias (iii) the Naiir Hassain Films (P) Ltd. Bombay; (b) the amount of income-tax paid by each of them during the last three years; and

(c) whether any cases of tax evation by these persons have come to the notice of Government and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) (a) to (c) The information is being collected and will be laid on the Table of the House as early as possible.

PLOTS FOR MEMBERS OF PARLIAMENT

1286. SHRI M. P. BHARGAVA : SHRI S. A. KHAJA MOHIDEEN :

Will the Minister of HEALTH and FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT b.: pleased to refer to the reply to Unstarred Quetion No. 508 given in the Rajya Sabha on the 3rd March, 1970 and state :

(a) how many plots have been earmarked for members of Parliament;

(b) where is the land located;

(c) what would be the sale price of these plots; and

(d) in how many years the house on the plot is expected to be built ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) to (c) The details are being worked out

(d) Two years from the date of allot-MENT of developed plots.

PROPAGATION OF FAMILY PLANNING

1287. SHRI THILLAI VILLALAN : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPment be pleased to state:

(a) the amount spent by Government of India during the last three months on the propagation of the slogan 'we are two and ours two'; and

(b) what is the tangible result derived so far by the expenditure incurred on advertising the slogan ?